

Buffer zone around National Parks and Wildlife Sanctuaries

514. PROF. M.V. RAJEEV GOWDA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the buffer zone prohibiting industrial activity around protected areas like National Parks and Wildlife Sanctuaries has been reduced from 10 km to 100 m;

(b) if so, the details thereof and the reasons therefor; and

(c) the details including number of projects sanctioned within 10 km of National Parks and Wildlife Sanctuaries since 2014, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) The Ministry of Environment, Forest and Climate Change in its guidelines dated 9th February, 2011, for declaration of Eco-Sensitive Zones around National Parks and Wildlife Sanctuaries, had indicated that the width of the Eco-Sensitive Zone, as a general principle, could go up to 10 kms around Protected Area. The Ministry has not made any changes in this regard.

(c) The details of projects falling within 10 km of National Parks and Sanctuaries recommended by the Standing Committee of National Board for Wildlife during 2014 to 2018 are given in the Statement (*See below*).

Statement***Details of projects falling within 10 km recommended of
National Parks and Sanctuaries during 2014 to 2018***

Sl.No	Category of Project	2014	2015	2016	2017	2018
1.	Oil and Natural Gas projects	6	5	-	8	3
2.	Industrial projects	9	11	4	5	4
3.	Road projects	11	4	1	8	-
4.	Mining projects	36	9	12	39	27
5.	Hydro Electric Power projects	2	4	1	1	-
6.	Defence/Security related projects	1	-	-	6	1

Sl.No	Category of Project	2014	2015	2016	2017	2018
7.	Construction of Jetty/ Embankments/Townships/ Ropeways etc.	1	15	13	14	18
8.	Irrigation projects	2	7	3	1	3
9.	Ports	1	-	3	3	3
10.	Transmission line	-	1	-	2	3
TOTAL		69	56	35	87	56

Source apportionment studies under NCAP

515. SHRIMATI KANIMOZHI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the list of the cities where source apportionment studies would be conducted under NCAP to combat air pollution across 100 cities in next three to five years along with allocations made therefor;

(b) the time schedule fixed for individual cities under which all such studies will be completed and the names of the organizations/institutions which are /will be involved in conducting the above studies; and

(c) the list of the cities and the number of manual/continuous air quality monitoring stations currently installed and to be installed along with the budgetary allocations made and the time schedule fixed for individual cities for the purpose, city-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) On the basis of analysis of data for five years generated under National Air Quality Monitoring Programme (NAMP) during 2011-15, 94 cities have been identified as non-attainment cities. In addition, few cities have also been identified as polluted cities as per WHO data base. Details are given in the Statement-I (*See* below). It is proposed to take up source-apportionment studies in these cities under National Clean Air Programme (NCAP).

(b) Timeline of two (2) years has been indicated in NCAP with reference to source apportionment studies for all non-attainment cities. Organizations/institutions/ universities having expertise and background in air pollution studies will be involved along with Central Pollution Control Board (CPCB) and State Pollution Control Board (SPCBs) for conducting these studies.